

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
GEOPRENEUR CORP PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Geopreneur Corp Private Limited
2.	Date of incorporation of corporate debtor 15/07/2013
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies -Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45400MH2013PTC245665
5.	Address of the registered office and principal office (if any) of corporate debtor Gala No.1001, 10th floor, First Avenue CTS No.1199/E of village Malad, Link Road, Malad (W) Mumbai, Maharashtra, India- 400064.
6.	Insolvency commencement date in respect of corporate debtor 5th May, 2022 NCLT, Mumbai Bench passed Order vide CP (IB) -4542 (MB)/2019 Order received on 20th May, 2022.
7.	Estimated date of closure of insolvency resolution process 16th November, 2022 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Ajit Gyanchand Jain, Reg. No. IBBI/IPA-001/IP-P00368/2017-18/10625
9.	Address and e-mail of the interim resolution professional, as registered with the Board 204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006; Email: ajit@vcanca.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 204, Wall Street 1, Near Gujarat College, Ellisbridge, Ahmedabad-380006; Email: cirp.geo@gmail.com
11.	Last date for submission of claims 3rd June, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Allottees of Real Estate
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) 1. Fanendra Harakchand Munot (IBBI/IPA-001/IP-P00515/2017-2018/10916) 2. Vimal Kumar Agrawal (IBBI/IPA-001/IP-P00741/2017-2018/11247) 3. Preeti Vimal Agrawal (IBBI/IPA-001/IP-P00655/2017-2018/11144)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: a) https://ibbi.gov.in/home/downloads ii) Physical Address: same as mentioned in point 10 and iii) Email IRP at: cirp.geo@gmail.com b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **GEOPRENEUR CORP PRIVATE LIMITED** on **5th May, 2022**. The Order received on **20th May, 2022**.

The creditors of **GEOPRENEUR CORP PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **3rd June, 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class-Homebuyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23rd May, 2022
Place: Ahmedabad

AJIT GYANCHAND JAIN
(Interim Resolution Professional)
Regn. No.: IBBI/IPA-001/IP-P00368/2017- 18/10625

